

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1137

ANSWERED ON:24.11.2000

POWER TARIFF OF ANDHRA PRADESH

BASUDEB ACHARIA;HANNAN MOLLAH;MOINUL HASSAN AHAMED;RUPCHAND PAL;SURESH KURUP;TARIT BARAN  
TOPDAR

**Will the Minister of FINANCE be pleased to state:**

(a): whether being a borrower state Andhra Pradesh State Government had to restructure its specifically the power tariff at the direction of the World Bank as claimed by its Chairman;

(b): if so, whether the action of the Chairman of World Bank is a direct intervention in the internal matters of an Indian State and also violation of the economic sovereignty of the country; and

(c): if so, the reaction of the Union Government thereto ?

**Answer**

MINISTER OF STATE FOR FINANCE (SHRI BALASHEB VIKHE PATIL)

(a): No Sir.

(b)&(c): Do not arise.